

**Listed on: 05.02.2016**

**Court No.**

**Item No.**

**SECTION XIA  
IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION**

**INTERALOCUTORY APPLICATION No. 10**

(Application for direction and modification of Court's order dated 23.03.2012)

**IN**

**INTERALOCUTORY APPLICATION No. 16**

(Application for directions/modification of Court's order dated 22.04.1993)

**IN**

**CIVIL APPEAL NO. 1944 OF 1993**

**Anand S. Biji**

**...Appellant**

**Versus**

**The State of Kerala & Ors.**

**...Respondents**

**OFFICE REPORT**

The application above-mentioned was mentioned before the Hon'ble Court and listed on 27.01.2016, when the Court was pleased to pass the following order:

**“Post I.A. No..... 2016 in I.A. No. 16 of 2012 next week  
before an appropriate Bench ”**

It is submitted that Civil Appeal above-mentioned was disposed of with certain directions and observations vide Hon'ble Court's order dated 22.04.1993 (Copy of this Court's order dated 22.04.1993 is enclosed for ready reference of this Hon'ble Court).

It is further submitted that I.A. No. 16 i.e. application for directions/ modification of Court's order dated 22.04.1993 filed by Mr. D.S. Mahra, Advocate for the Applicant was allowed vide Hon'ble Court's order dated 23.03.2012 (Copy of order dated 23.03.2012 marked as Annexure-2 in the paper books of I.A. No. 10 at page Nos. 35-45)

Mr. D.S. Mahra, Advocate for the Applicant has now on 21.01.2016 filed an application for direction/modification of this Court's order dated 23.03.2012 passed in I.A. No. 16 (Registered as I.A. No. 10 in I.A. No. 16). The same are placed with the paper books of I.A. No. 16 for the kind perusal of the Hon'ble Court.

It is also submitted to the Hon'ble Court that original paper books of Civil Appeal have been weeded out after due preservation and counsel has not furnished the appeal paper books despite request. The counsel has on 04.02.2016 furnished a letter stating therein that appeal

paper books are not available being old matter (Copy of letter dated 04.02.2016 enclosed herewith for the kind perusal of the Hon'ble Court).

Since the matter is on board the application above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 4<sup>th</sup> day of February, 2016.

Sd/-

ASSISTANT REGISTRAR